

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO. 2

Excise Appeal No. 22021 of 2014

(Arising out of Order-in-Original No. MYS-EXCUS-000-COM-018-13-14 dated
31.03.2014 passed by the Commissioner of Central Excise, Customs &
Service Tax, Mysore)

M/s. Wep Peripherals Limited

No. 312, 313, Hebbal Industrial Area
Metagalli – 570 016

Appellant(s)

VERSUS

**The Commissioner of Central
Excise, Customs & Service Tax
Mysore**

S1-S2, Vinaya Marga
Siddhartha Nagar
Mysore – 570 011

Respondent(s)

APPEARANCE:

Mr. Rajesh Kumar, CA for the Appellant

Mr. K. Vishwanath, AR for the Respondent

Coram:

Hon'ble P.A. Augustian, Member (Judicial)

Hon'ble Mr. Pullela Nageswara Rao, Member (Technical)

Date of Hearing: 21.03.2024.

Date of Decision: 20.09.2024

Per : P.A. Augustian

The appeal is allowed. For order, see order of this date in Customs
Appeal No. 22005 of 2014.

**(P.A Augustian)
Member (Judicial)**

**(Pullela Nageswara Rao)
Member (Technical)**

